

**Shri S. N. Das:** May I know whether any experts from any international organisation visited the sugarcane producing areas and advised or suggested to the Government that the time has now come when the price of sugarcane should be fixed on the basis of the sugar recoverable from the sugarcane?

**Shri Satish Chandra:** I have no information.

**Shri M. S. Gurupadaswamy:** May I know how much sugar was exported in the first quarter of 1952?

**Shri Satish Chandra:** The main question relates to production and this does not arise out of it.

**Shri Boovaraghasamy:** May I know, Sir, which is the largest sugar producing state in our country.

**Shri Satish Chandra:** Uttar Pradesh.

#### OBSCENE PUBLICATIONS

\*1099. **Dr. M. M. Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government is aware of the abundance and easy availability of imported obscene publications in India;

(b) whether it is a fact that one of the State Governments has requested the Government of India to take adequate measures so that such publications may not come to India at all; and

(c) if so, what action Government propose to take in the matter?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (c). Inquiries are being made and appropriate steps will be taken under the Sea Customs Act and the Indian Penal Code.

(b) Yes; the State Government has been informed of the statutory ban on the import of obscene publications and advised to take action under Section 292 of the Indian Penal Code if any such publication is found to be in circulation.

**Dr. M. M. Das:** May I know what was the exact suggestion or request made by the State Government in question, to the Central Government?

**Dr. Katju:** The State Government suggested that the import of all these publications should be banned under the Sea Customs Act.

**Dr. M. M. Das:** May I know whether any steps have been taken or any directions been given to that effect?

**Dr. Katju:** Such a direction already exists in the Statute Book, and the Sea Customs authorities are all along taking proper action. They are guided by the consideration as to whether any particular publication does or does not offend the Penal Code. The State Government was informed that it would be much better to prosecute under the Indian Penal Code, and get proper convictions made. The State Government thereupon said that the course of the judicial decision cannot be predicted in such a case.

**Dr. M. M. Das:** May I know, Sir, whether the implementation of this Act so far as smuggling through the ports is concerned has been directed to be made more effective?

**Dr. Katju:** That suggestion will require consideration. The Sea Customs authorities have nothing to do with the marketing, and that is a matter entirely within the sphere of local governments.

**Shri Velayudhan:** May I know, Sir, whether most of these obscene publications are imported into India from the U.S.A.?

**Dr. Katju:** They are imported from all parts of the world.

**Dr. M. M. Das:** May I know, Sir, whether any cases of smuggling through these ports have been detected by the Government after a request was made by State Governments?

**Dr. Katju:** I have no direct information. I have communicated with all provincial authorities and I have received information that the Sea Customs authorities have been seizing from time to time a considerable number of books of this description.

**Shri Dabhi:** May I know, Sir, whether it is a fact that a vast number of obscene advertisements appear in newspapers and periodicals published in this country?

**Mr. Speaker:** Order, order. Next question.

U. P. S. C.

\*1100. **Dr. M. M. Das:** Will the Minister of Home Affairs be pleased to state:

(a) the annual expenditure of the Union Public Service Commission

during each of the last three financial years;

(b) the total number of staff employed in the Commission;

(c) the fees realised, if any, during each of the last three years from the candidates;

(d) the total number of candidates during the last three years; and

(e) the amounts paid to candidates, if any, for their conveyance and other allowances in each of these years?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (e). A statement is placed on the Table. [See Appendix V, annexure No. 48.]

**Dr. M. M. Das:** In reply to part (d), it is said that there is recruitment by selection and recruitment by competition. May I know, Sir, how recruitment by selection is made when comparing the results of the competitive examination?

**Dr. Katju:** Recruitment by selection is, I imagine, from the existing office-holders and post-holders and recruitment by competition is always made by competitive examination, which is a more lengthy process.

**Dr. M. M. Das:** Am I to understand, Sir, that recruitment by selection is entirely dependent upon the sweet will—rather the discretion—of the recruiting authorities?

**Dr. Katju:** It is dependent upon the discretion, in which you and I have got complete confidence, of the Public Service Commission.

**Dr. M. M. Das:** Sir, in reply to part (a), the statement shows that there is an increase of one lakh of rupees every year. May I know the reasons for this increase?

**Dr. Katju:** You are alluding to increase in fees?

**Dr. M. M. Das:** Increase in the expenditure of the Public Service Commission.

**Dr. Katju:** Due to dearness allowance, grade salaries etc., Every item is scrutinised, carefully checked and passed.

**Dr. M. M. Das:** May I know, Sir, whether the services of the Public Service Commission are lent to any State Government, and if so, on what conditions?

**Dr. Katju:** From time to time.

**Dr. Gangadhara Siva:** May I know, Sir, whether the representation for giving 12½ per cent. of the posts to Scheduled Castes has been properly attended to?

**Dr. Katju:** May I say, Sir, with all respect that this question related to expenditure and not to Scheduled Castes?

**Dr. M. M. Das:** May I know, Sir, whether any fees are charged upon the State Governments who require the services of the Union Public Service Commission?

**Dr. Katju:** I require notice. This is a matter within the competence of the Public Service Commission.

#### COTTON

\*1101. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the acreage of land which was under cotton cultivation during the year 1951-52; and

(b) the total quantity of cotton produced during the same period?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) 1951-52 Final Estimates of Cotton are not yet available. According to the Fourth Estimate, the area under cotton in 1951-52 was 15.13 million acres.

(b) The production during 1951-52 at the final estimate stage is expected to be about 33 lakh bales.

**Dr. Ram Subhag Singh:** May I know, Sir, the acreage of land diverted under cotton cultivation last year?

**Shri Satish Chandra:** I require notice for that.

**Shri M. S. Gurupadaswamy:** May I know, Sir, what are the measures adopted by the Government to improve the quality and quantity of cotton production?

**Shri Satish Chandra:** This is done by distribution of improved seeds, fertilisers, and by providing better irrigation facilities etc.

**Shri K. G. Deshmukh:** In view of the target for next year, have Government taken any measures to increase the land under cotton cultivation?

**Shri Satish Chandra:** Yes, Sir. More land is coming under cotton cultivation.

## INTERNATIONAL WHEAT AGREEMENT

\*1102. **Dr. Ram Subhag Singh:** (a) Will the Minister of Food and Agriculture be pleased to state whether the Government of India propose to buy wheat during the second half of 1952 under the International Wheat Agreement?

(b) If so, what quantity of wheat do they propose to buy?

(c) Have any orders been placed in this regard with any country?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) Yes.

(b) About 8 lakh metric tons.

(c) Necessary instructions have been given to our purchase authorities abroad and they will make purchases from different countries at the appropriate time.

**Dr. Ram Subhag Singh:** May I know, Sir, the total quantity of wheat which India is entitled to buy under this agreement?

**Shri Satish Chandra:** 15 lakh tons.

**Dr. Ram Subhag Singh:** May I know, Sir, what quantity of wheat has so far been purchased under this agreement in the current financial year.

**Shri Satish Chandra:** Sir, the International Wheat Agreement year begins from August; it is August to July. So all purchases for next year will be made after August.

**Dr. Ram Subhag Singh:** May I know, Sir, the difference between the price of wheat purchased under this agreement and purchased in the open market in other countries—United States, Canada and Australia?

**Shri Satish Chandra:** I require notice.

**Sardar Hukam Singh:** How much of this is going to be spared for Pakistan?

**Mr. Speaker:** It does not arise out of this question. I think the position was made clear during the previous answer.

**Shri Satish Chandra:** Sir, the question relates only to purchase under the International Wheat Agreement.

## HILI-EKLAHMI RAILWAY LINK

\*1104. **Shri A. C. Guha:** Will the Minister of Railways be pleased to state:

(a) whether there has been a proposal to construct a railway line con-

necting Hili and Raiganj (W. Dinajpur, W. Bengal) with Eklakmi or some other station of Maldah district;

(b) if so, when the work is expected to be undertaken and to be completed;

(c) whether Government propose to construct an exclusively Indian railway connection between Calcutta and the two districts of West Dinajpur and Maldah; and

(d) if so, when that work is to be undertaken and completed?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

(b) The project is being re-examined. It is not possible to state at present whether and, if so, when the project will be undertaken and completed.

(c) There is no such proposal at present.

(d) Does not arise.

**Shri A. C. Guha:** May I know, Sir, what are the reasons for the proposal being re-examined? What happened to the first scheme?

**Shri L. B. Shastri:** In fact, there were different proposals for different lines and the Central Board of Transport while making an over-all review of all projects at their meeting held recently—sometime in March 1952—decided that another examination of these projects should be made in consultation with the officers of the West Bengal Government. The railway administration has been instructed to take steps to implement the decision as soon as possible.

**Shri A. C. Guha:** Regarding reply to part (c), may I know if the hon. Minister is aware that for lack of direct connection between Calcutta and these parts, there is quite a considerable bottleneck of traffic particularly in foodstuffs?

**Shri L. B. Shastri:** Well, the hon. Member is right to some extent. But the difficulty is that to provide for direct connection from Calcutta would involve the provision of a bridge across the Ganga. That matter was being considered by the Visveswaraiya Committee. They have submitted a report, but they have suggested that the whole scheme should first be technically and financially scrutinised.

**Shri A. C. Guha:** May I know if the Central Water and Power Commission also was entrusted with the work of inquiring into the construction of this bridge or barrage over the Ganges, and if that authority has submitted any report?

**Shri L. B. Shastri:** The Visveswaraiya Committee has very recently submitted its report.

**Shri A. C. Guha:** I mean the Central Water and Power Commission—whether that body also was entrusted with a similar inquiry, and whether it has submitted any report.

**Shri L. B. Shastri:** I have not got the information.

#### IMPORT OF BOILERS

\*1105. **Pandit M. B. Bhargava:** (a) Will the Minister of Railways be pleased to state the total number and value of boilers imported into India on different railway lines during the year 1951-52 and the number of boilers manufactured at various workshops in India?

(b) Which are the factories manufacturing boilers in India?

(c) What is the average cost of the production of such boilers in India?

(d) How does it compare with the cost of the boilers imported into India?

The Minister of Railways and Transport (**Shri L. B. Shastri**): (a) Number and value of boilers imported and number of boilers manufactured in India during 1951-52 are as given below:

(In thousands of Rupees)

	No.	Value
<i>Imported Boilers.</i>		
Central Railway	5	3.51
Eastern Railway	82	77.07
Northern Railway	22	16.07
North Eastern Railway	6	3.23
Western Railway	8	3.98
Southern Railway	12	9.87
<b>TOTAL</b>	<b>135</b>	<b>1,13.73</b>

#### *Boilers Manufactured in India.*

Tata Locomotive and Engineering Co. Ltd. 15

(b) Boilers are being manufactured in India at the Tata Locomotive and Engineering Coy. An educational order has recently been placed with Messrs. Textile Machinery Corporation, Ltd., Calcutta. Manufacture of boilers at Chittaranjan is being undertaken for the locomotives under construction.

(c) The cost of production varies according to the type of boiler. Of two types of boilers so far completed the average cost of one type is Rs. 1-02 lakhs and the other is Rs. 1-87 lakhs.

(d) Similar types of boilers have not been imported recently but the cost of production of those manufactured in India was about double that of similar imported boilers.

**Pandit M. B. Bhargava:** May I know the total requirements of the Railways in respect of boilers, and how many of them are made from indigenous sources?

**Shri L. B. Shastri:** The annual requirements of locomotive boilers are about 180. Spare boilers are required for locomotives which are from 20 to 30 years old.

**Pandit M. B. Bhargava:** May I know whether some parts of those boilers which are manufactured in India are imported from outside?

**Shri L. B. Shastri:** So far as I am aware, they are finished here, with some components being imported.

**Shri Barrow:** Is it not a fact that boilers were manufactured at Ajmer at one time and that that manufacture has now been stopped?

**Shri L. B. Shastri:** It may be so, but I am sorry I am not aware of it.

**Shri S. V. Ramaswamy:** Is any attempt being made to reduce the cost of the products made in India?

**Shri L. B. Shastri:** We are always trying to reduce the cost.

**Shri T. S. A. Chettiar:** May I know whether Government can give the reasons for this high production cost in India?

**Shri L. B. Shastri:** We have started the factories. The work is new. The men are not trained. So, it will take some time to reduce the cost.

**Sardar Hukam Singh:** Is any subsidy being given to those factories that are manufacturing boilers because the cost is so high?

**Shri L. B. Shastri:** So far as the TELCO is concerned, we are giving sufficient help to them.

बाबू रामनारायण सिंह : यहां जो ब्यालर बनता है उस में दुगना सर्च होता है । क्या इस का पता लगाया गया है कि क्यों इतना सर्च होता है ?

श्री ऐल० बी० शास्त्री : मैं ने अभी अभी बतलाया कि काम नया नया है, उस काम को काम करने वाले जानते भी नहीं। उन को अलग ट्रेनिंग देनी पड़ती है और जब वह काम सीख जायेंगे तो फिर सारे खर्च में कमी आ जायेगी।

#### SEED MULTIPLICATION FARMS

\*1106. **Shri L. N. Mishra:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the jute growers specially of Bihar do not get improved types of jute seeds except at high price?

(b) If so, do Government propose to have seed multiplication farms in the different jute-growing States of India?

(c) If so, what steps have been taken in the matter?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) No, Sir.

(b) and (c). West Bengal, Assam and U.P. have already established jute seed multiplication farms. Orissa proposes to start a farm during the current year. The Bihar Government do not contemplate setting up any such farm.

**Shri L. N. Mishra:** May I know whether these farms have been established and worked by the State Governments or by the Union Government?

**Shri Satish Chandra:** They are established and worked by the State Governments, but the Central Government give interest-free loans to the State Governments for starting them if they ask for such assistance.

**Mr. Speaker:** Question No. 1107—  
Shri M. R. Krishna.

श्री पी० एन० राज भोज : वह अभी नहीं आये हैं।

अध्यक्ष महोदय : तो यह आखीर में आयेगा।

#### AMRIT MAHAL AND HALLIKAR BREED OF CATTLE

\*1108. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state what steps are being taken to improve the Amrit Mahal and Hallikar breed of cattle?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** A statement showing the schemes sanctioned by the Indian Council of Agricultural Research and the Government of Mysore for improving the Amrit Mahal and Hallikar breeds of cattle is laid on the Table of the House. [See Appendix V, annexure No. 49.]

**Shri Madiah Gowda:** May I know if the work of improving pasture lands has been undertaken?

**Shri Satish Chandra:** That is a matter for the State Governments. Cattle breeding and improvement is primarily a subject of the State Governments. The Central Government only gives assistance when it is asked for.

**Shri Madiah Gowda:** Further, I want to know whether the maintenance of pedigree bulls is considered to be an important step.....

**Mr. Speaker:** The hon. Member will see from the last answer that this is a matter for the State Governments. It is no use asking for details.

**Shri Madiah Gowda:** Even the question of pedigree bulls and prevention of.....

**Mr. Speaker:** Order, order. Whatever he wants is more or less a question for the State Governments.

**Shri Satish Chandra:** Cattle breeding is dealt with by the State Governments. Central Government or Indian Council of Agricultural Research give such assistance and advice as is possible. Maintenance of pedigree bulls is very important in any scheme for improvement of the breeds of cattle.

#### GOVERNMENT SERVANTS (STUDIES)

\*1109. **Shri P. N. Rajabhoj:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Government servants have been debarred from joining private colleges before or after office hours and taking University or other examinations in the Civil Aviation Department;

(b) if so, what were the reasons for taking such action; and

(c) whether it is not desirable that Government servants should be allowed to acquire higher standard of education particularly when the percentage of literacy is very low in India?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) to

(c). Technical staff are allowed to sit for examinations in technical subjects relating to Aviation. In other cases permission is not being granted to the employees to join colleges and appear at examinations. This is in the exigencies of service. The matter, however, is being further examined as a general question.

#### JAUNPUR-PARTABGARH-SULTANPUR RAILWAY LINE

\*1113. **Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) whether Jaunpur-Partabgarh-Sultanpur railway line is going to be re-constructed;

(b) if so, when the work is going to be started; and

(c) whether any sum of money has been granted by the Government of India to start the work?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) As there is no direct line existing between Jaunpur and Partabgarh and there is already a line between Partabgarh and Sultanpur, the question of reconstruction of Jaunpur-Partabgarh-Sultanpur Railway does not arise.

The hon. Member is presumably referring to the restoration of Sultanpur-Zafarabad section of Utraitia-Sultanpur-Zafarabad line which was dismantled during the last war. It has been decided to restore the whole of this line.

(b) Preliminary arrangements for the restoration of the Utraitia-Sultanpur-Zafarabad line are in hand.

(c) Yes. A sum of Rs. 7 lakhs has been provided for the restoration of this line in the Budget for 1952-53.

**Shri Ganpati Ram:** May I know whether any survey of land has been made so far for the purpose, and, if the answer is in the affirmative, how much money has been spent so far?

**Shri L. B. Shastri:** I have already informed the House that we have made preliminary arrangements for the restoration of that line, and it is difficult for me to give the details. But the hon. Member may rest assured that the money has been provided and the work has already been taken in hand. So he need not worry on that account any further.

**Shri Ganpati Ram:** May I know how long it will take to restore the line for the full operation of traffic?

**Shri L. B. Shastri:** It is difficult to say. The hon. Member should wait for some time and see how the work progresses.

#### BANIHAL TUNNELS SURVEY

\*1114. **Shri Ghulam Qader:** Will the Minister of Transport be pleased to state:

(a) whether the Banihal Tunnels survey has been completed;

(b) if so, when the construction work will be started;

(c) what is the total estimated expenditure of this tunnel;

(d) how much time will be taken for its completion; and

(e) to which firm the contract has been given?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Survey has just commenced.

(b) to (e). The question of construction will arise only after the survey report has been received and considered.

شری غلام قادر : میں جان سکتا ہوں کہ یہ رپورٹ کب تک تیار ہو جائیگی اور کب سے اس پر عمل ہونا شروع ہو گا ؟

[**Shri Ghulam Qader:** May I know as to when this report will be completed and by when it will be given effect to?]

श्री एल० बी० शास्त्री : उम्मीद यह है कि इस की रिपोर्ट अक्टूबर तक मिल जायेगी और अगर हम काम शुरू कर सके तो अगले साल दिसम्बर से काम शुरू कर सकेंगे ।

شری غلام قادر : کیا کشمیر سرکار نے اس بارے میں کوئی سروے کی ہے ؟

[**Shri Ghulam Qader:** Has the Kashmir Government undertaken any survey in this behalf?]

श्री एल० बी० शास्त्री : यह तो काश्मीर के आनरेबल मेम्बर अच्छी तरह से जान सकते हैं ।

**POSTAL FACILITIES DURING ELECTIONS**

\*1116. **Shri M. L. Dwivedi:** Will the Minister of Communications be pleased to state:

(a) whether accurate information is now available regarding the extent of the additional service rendered by the Post and Telegraph Department during the General Elections;

(b) the sums of money set apart for this work and the actual expenditure incurred;

(c) whether the Postal employees engaged in various election duties were given facilities to record their votes; and

(d) the expenditure incurred by Postal employees in connection with allowances, travelling expenses and other movements due to Elections?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 50.]

Fuller information regarding certain of the items of additional service is being collected and will be furnished later on.

(b) No specific provision was made for this purpose. Information regarding total expenditure is being collected.

(c) Yes.

(d) Information is not available. Government do not propose to collect it as the labour and expense involved will not be commensurate with its usefulness.

**Shri M. L. Dwivedi:** May I know, Sir, if the facilities which were provided during the elections by the Postal Department were fully utilised by the public?

**Shri Raj Bahadur:** We hope so, Sir.

**Shri M. L. Dwivedi:** May I know, Sir, if all the expenditure set apart for the election work has been utilised or some saving has been effected?

**Shri Raj Bahadur:** In reply to part (b) I have already said that no specific provision was made for this purpose.

**LOCOMOTIVES**

\*1117. **Shri N. B. Chowdhury:** Will the Minister of Railways be pleased to state the cost of locomotives manufactured at Chittaranjan comparing it with the cost of locomotives imported from other countries?

**The Minister of Railways and Transport (Shri L. B. Shastri):** It is difficult at this stage to estimate the ultimate cost of a locomotive manufactured at Chittaranjan, though it is expected to be comparable to the landed cost of a similar imported locomotive, which is about Rs. 5 lakhs. In the first few years when production is being established and has to reach capacity, the cost of manufacture will naturally be higher than such landed cost.

**Shri N. B. Chowdhury:** May I know, Sir, whether all the parts of our locomotives are manufactured in this country?

**Shri L. B. Shastri:** Yes, it is planned to manufacture all the parts in India.

**Shri N. B. Chowdhury:** May I know, Sir, whether any of the materials required for such manufacture are imported from other countries?

**Shri L. B. Shastri:** No. We have got all those materials here in this country.

**STAFF CARS**

\*1118. **Shri K. C. Sodhia:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of cars and trucks in use at Government expense in (i) Secretariat (ii) Departments under the control of his Ministry at present; and

(b) the annual expenditure on these during 1951-52?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) (i) 3 cars only.

(ii) 69 cars and 194 trucks.

(b) Rs. 15,813-6-3 in the Secretariat and Rs. 20,67,426-12-0 in the offices under the control of the Ministry.

**Shri K. C. Sodhia:** What was the total number of cars in use during the year 1951-52?

**Shri Satish Chandra:** Sir, the number of vehicles in use was 66 cars and 194 trucks.

**Shri K. C. Sodhia:** At what cost?

**Shri Satish Chandra:** I have said, Sir, that the recurring expenditure was Rs. 20,67,426.

**Shri K. C. Sodhia:** How many have been disposed of during 1951-52?

**Shri Satish Chandra:** I have no information.

**डा० पी० एस० देशमुख:** क्या अर्थ पत्री जी बतला सकते हैं कि यह स्टाफ कार की बीमारी कब से शुरू हुई है ?

**Mr. Speaker:** I think I should disallow this question.

**Shri Velayudhan:** May I know, Sir, which are the categories of Government employees who can use staff cars?

**Shri Satish Chandra:** All gazetted officers on duty can use them. They are also used by cashiers for taking cash to the bank and bringing cash from the bank.

**Shri Velayudhan:** May I know.....

**Mr. Speaker:** Next question.

#### NEW DELHI MUNICIPAL COMMITTEE

\*1119. **Shri Radha Raman:** Will the Minister of Health be pleased to state:

(a) the total amount of Government grants under various heads given to the New Delhi Municipal Committee; and

(b) how this total grant compares with pre-partition expenditure?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) A statement, showing the grants given to the Committee by the Chief Commissioner Delhi, during the last 8 years, is placed on the table of the House. [See Appendix V, annexure No. 51.]

(b) A statement, showing total grants received and total expenditure incurred by the Committee during the three years, immediately preceding the partition, is placed on the Table of the House. [See Appendix V, annexure No. 52.]

**Shri Radha Raman:** May I know, Sir, if the Minister is aware of the lowering of standards of cleanliness in New Delhi?

**Rajkumari Amrit Kaur:** Well, Sir, there has been a little lowering of standards and the reason for that is the large influx of population into Delhi.

**Shri Radha Raman:** May I know, Sir, if the Minister has often observed heaps of rubbish lying at various places?

**Mr. Speaker:** Order, order. I think this subject is coming under the Delhi State Government and not under the Central Government. These questions will better be put on the floor of the Delhi State Assembly. They may be admissible there and not here.

**Shri Radha Raman:** Since you say this subject is for the State Assembly, I need not ask any other question.

**Mr. Speaker:** If permissible there too.

#### SUGAR MILLS IN ORISSA

\*1120. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of sugar produced by each sugar mill in the Orissa State during each of the last five years;

(b) the total consumption of sugar in Orissa during the same period; and

(c) the quantity of sugar exported from and imported into the State during the same period?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) to (c). A statement containing the required information is laid on the Table of the House. [See Appendix V, annexure No. 53.]

**Shri Sanganna:** May I know, Sir, as to why the sugar required for internal consumption is not being released at the local mills but imported from outside?

**Shri Satish Chandra:** There is very little production in one of the two Orissa mills which is comparatively a mill of small size. The other mill is not working due to shortage of cane. Sugar is not exported from Orissa. On the other hand, a huge quantity of sugar is imported from other provinces to meet the local requirements.

**Shri Sanganna:** What is the total production of sugar in Orissa?

**Shri Satish Chandra:** There is one small factory the annual production of which has never exceeded 2,500 tons.

**Mr. Speaker:** Next question.

**Shri Raghavaiah:** May I know, Sir, the number of sugar mills or factories owned by foreigners in this country?

**Shri Satish Chandra:** I cannot give the exact number just now.

**Shri Raghavaiah:** Is it a fact that some of the sugar factories like



Somalkot are owned by foreigners in Madras State? }

**Mr. Speaker:** The question is only restricted to Orissa. He has not got other information just at hand now. Next question now.

उच्चतम न्यायालय के कार्यालय का संसद् भवन से ले जाया जाना

\*११२१ श्री आर० एस० तिवारी :

क्या गृह कार्य मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या उच्चतम न्यायालय के कार्यालय को संसद् भवन से ले जाया जा रहा है ;

(ख) यदि ले जाया जा रहा है, तो उसे किस स्थान पर ले जाया जा रहा है ;

(ग) क्या उच्चतम न्यायालय दिल्ली में काम करता रहेगा या उसे किसी दूसरे स्थान पर ले जाने का विचार है ; और

(घ) किस कारण यह संसद् भवन से ले जाया जा रहा है ?

**The Minister of Home Affairs and States (Dr. Katju):** (a) No, it may not be possible to shift the Court until a new building has been constructed.

(b) The matter is under consideration.

(c) No such proposal is at present under consideration.

(d) The space at present occupied by the Court is needed to meet Parliamentary requirements.

**Shri N. C. Chatterjee:** Sir, May I know if the proposal to shift the Supreme Court to Baroda House has been definitely rejected?

**Dr. Katju:** Because Baroda House is not considered to be suitable for the purpose.

**Shri N. C. Chatterjee:** Is there any proposal to build up a new house for the Supreme Court on Hardinge Avenue?

**Dr. Katju:** That is under consideration.

**Shri M. L. Dwivedi:** May I know, Sir, in view of the fact that both the Houses of Parliament are meeting here how shall we be able to provide additional accommodation for Members and other officers etc., if we do not shift the Supreme Court to any other place?

**Dr. Katju:** We are trying to do our best.

**Shri M. A. Ayyangar:** Is it a fact that the Hyderabad Government has offered to sell the Hyderabad House to the Central Government for the purpose of the Supreme Court?

**Dr. Katju:** I have not heard of that.

समुद्रपार संचरण सेवा

\*११२२. श्री आर० एस० तिवारी :

क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि :

(क) समुद्रपार बेतार संचरण सेवा के विस्तार सम्बन्धी पंच वर्षीय योजना को कब कार्यान्वित किया जायेगा ;

(ख) क्या ऐसा संचरण केन्द्र केवल कलकत्ता में ही स्थापित किया जायेगा या कुछ दूसरे स्थानों में भी ;

(ग) क्या कलकत्ता केन्द्र में रेडियो-टेलीफोन और रेडियो-फोटो सेवा के लिये कोई प्रबंध किया जायेगा, और

(घ) क्या ऐसे सैट जनता के लिये भी उपलब्ध कर दिये जायेंगे ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Action to implement the Plan is already being taken.

(b) The existing stations at Delhi, Bombay and Madras will also be developed and expanded.

(c) To start with, the Calcutta station will operate Radio-Telephone and Wireless-Telegraph services only.

(d) The service will be available to the public.

श्री आर० एस० तिवारी : इस से साधारण जनता को आसानी मिलेगी या नहीं !?

श्री राजबहादुर : मिलेगी ।

#### LABOUR WELFARE IN RAILWAY COLONIES

\*1123. **Shri Dhulekar:** Will the Minister of Railways be pleased to state:

(a) the annual amount of expenditure that Government incur on labour welfare in the Railway colonies of Gashia Phatak, Pullia No. 9, and Sipri Bazar near the Railway Workshops Jhansi (Central Railway);

(b) the items on which this expenditure is incurred;

(c) the annual expenditure for the years 1950-51 and 1951-52 in connection with health and Education; and

(d) the nature and personnel of the staff that is employed for this purpose?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) to (d). The colonies of Gadia Phatak, Pullia No. 9- and Sipri Bazar near the Railway Workshops, Jhansi, Central Railway are not Railway colonies. These areas have been amalgamated by the U. P. Government with the Jhansi Municipality with effect from 15th January 1950. The question of incurring expenditure by the Central Government on the welfare of these colonies does not, therefore, arise.

**Shri Dhulekar:** Is the Government aware that more than 10,000 families of railway workers live in these three colonies?

**Shri L. B. Shastri:** Yes, quite a good number of them.

**Shri Dhulekar:** Is it not the responsibility of the Government to see that health visitors and doctors are appointed to visit these families?

**Mr. Speaker:** Order, order. That is going into an argument. He may ask for information.

**Shri Dhulekar:** Is the Government aware that in all these three colonies there are no Government or municipal dispensaries of any kind to give them medical help?

**Shri L. B. Shastri:** Well, the citizens of Jhansi should approach the State Government for that.

**Shri S. C. Samanta:** May I know whether the railway employees in these colonies are given housing allowances also?

**Shri L. B. Shastri:** I have no information.

**Shri S. C. Samanta:** In view of the large number of railway employees living in these colonies, do Government propose to start hospitals and schools there?

**Shri L. B. Shastri:** In fact, that is the concern of the Jhansi Municipal Board. I am not aware, but I think Jhansi City has got hospitals and other amenities.

#### BONE CRUSHING FACTORIES

\*1125. **Shri Balwant Sinha Mehta:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total number of factories engaged in bone crushing in India;

(b) how many of them prepare bone-meal; and

(c) which State produces the most?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) Fifty-two.

(b) All.

(c) West Bengal.

**Shri Balwant Sinha Mehta:** May I know the total quantity of raw bones available in the country, how much, if any, is exported outside, and why its export is not banned?

**Shri Satish Chandra:** The actual collection of raw bones comes to about 1½ lakh tons though the quantity that may be available in the country is much more.

**Shri Balwant Sinha Mehta:** Are Government aware that partially prepared bone meal is exported? And are bones exported in the raw form or in the crushed form?

**Shri Satish Chandra:** No bone meal is exported but crushed bones of a certain size are exported.

**Shri Balwant Sinha Mehta:** Why is the export not banned when it is one of the sources of our national wealth?

**Shri Satish Chandra:** There is not much demand for superphosphates by our agriculturists. We earn foreign

exchange by exporting it. It is even profitable to import a small quantity of superphosphates if necessary. 25 per cent. of the bone meal which is obtained in the process of crushing the bones is used by our agriculturists. We will not require crushed bones till new industries which are in a position to utilize the same are developed in this country.

**Shri Venkataraman:** Out of the total number of factories given by the hon. Minister, how many are power-driven and how many non-power driven?

**Shri Satish Chandra:** I have no exact information on that point but I believe they are all power-driven.

**Dr. P. S. Deshmukh:** The hon. Minister has mentioned the State where the production is the highest. May I know the name of the State which consumes it most?

**Shri Satish Chandra:** I have no information.

**Shri Sarangadhar Das:** In view of the fact that phosphates are plant food taken out of the soil which should be returned to the soil and not exported outside, will Government take into consideration the banning of export of bones?

**Mr. Speaker:** Order, order. He is making a suggestion for action.

**Shri U. M. Trivedi:** May I know why protection is given to the bone meal industry in certain States and not in certain others?

**Shri Satish Chandra:** I have no information. The question about protection should be addressed to the Ministry of Commerce and Industry.

श्री पी० एन० राज जोष : क्या यह बोन मील भारत में ही इस्तेमाल किया जाता है या दूसरे देशों को भी एक्सपोर्ट किया जाता है ?

श्री सतीश चन्द्र : मैं ने पहले ही अर्ज किया कि बोन मील दूसरे देशों को एक्सपोर्ट नहीं किया जाता है ।

#### UDAIPUR-HIMMATNAGAR RAILWAY LINE

\*1126. **Shri Balwant Sinha Mehta:** Will the Minister of Railways be pleased to state:

(a) whether any traffic survey has been made for the proposed Udaipur to Himmatnagar railway line;

(b) whether it was found to be economic or uneconomic; and

(c) if the answer to part (b) above be in the negative, what are those factors that have been taken into account and led to this conclusion?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

(b) The project was found to be uneconomic.

(c) The estimated cost of construction, traffic prospects and working expenses have been taken into consideration. The anticipated net earnings are not expected to give a return of even 2 per cent. on the capital outlay.

**Shri Balwant Sinha Mehta:** Was any representation made by the Rajasthan Government to re-examine the whole case as most of the economic factors have not been taken into account, such as minerals, etc.?

**Shri L. B. Shastri:** I have no information about that, but if any such representation has been made we will look into that.

#### PROCUREMENT PRICES OF PADDY, RAGI ETC.

\*1127. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state.

(a) the procurement prices of (i) paddy (ii) Ragi and (iii) jola in the States of Madras, Mysore, Bombay and Hyderabad;

(b) the reasons for the variations in prices, if any, of the same commodity in different States; and

(c) whether the procurement prices are fixed for each commodity, having in view the cost of production?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 54.]

(b) The reasons for variations in prices in different States are due to the fact that the procurement prices in each State are fixed taking into account the condition of the crop, economic conditions in the State, prevailing market prices and price trend of other competing crops.

(c) No. The data regarding cost of production is not available.

**Shri Madiah Gowda:** Will the hon. Minister please state whether it is not found difficult to prevent the smuggling of these commodities from State to State on account of these variations in the procurement prices?

**Shri Satish Chandra:** It cannot be altogether avoided. Every precaution is taken to see that smuggling does not take place—there is a cordon around each State. However, the inter-State bans are being gradually removed and the hon. Member must have some consolation from that fact.

**The Minister of Finance (Shri C. D. Deshmukh):** Sir, if I may intervene, usually when procurement prices are fixed, in bordering districts some attempt is made to equate the prices in order to stop smuggling.

**Shri A. M. Thomas:** May I know how the procurement prices prevailing in Madhya Pradesh and Uttar Pradesh compare with the prices obtaining in the States mentioned in the question?

**Shri Satish Chandra:** At present I can only compare the prices in Madras, Mysore, Bombay and Hyderabad, as this question refers only to these States.

**Shri Velayudhan:** Do the prevailing market rates to which the hon. Parliamentary Secretary referred include black market rates also?

**Mr. Speaker:** Order, order. That question is not a proper one.

**Shri M. S. Gurupadaswamy:** The hon. Finance Minister told us that in the border areas prices have been equated. May I know whether the prices in the border areas are different from the prices in the other areas?

**Shri C. D. Deshmukh:** Yes, that follows, Sir.

**श्री पी० एन० राज भोज :** क्या इस चाइनीज़ पेंडी की पैदावार का तजुर्बा कश्मीर में भी किया गया है ?

**Mr. Speaker:** He is asking some thing beyond the scope of the question.

#### CHINESE PADDY

\*1128. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) cultivation of how many varieties of Chinese paddy has been tried in Mysore State;

(b) to what extent each variety has been tried; and

(c) what is the result?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) Four.

(b) Exact figures relating to each variety are being collected. These strains have, however, been tried in Departmental Farms only.

(c) They are reported to mature 2 or 3 weeks earlier than the local varieties, i.e., in about 100 days.

**श्री पी० एन० राज भोज :** क्या इस चाइनीज़ पेंडी की पैदावार का तजुर्बा कश्मीर में भी किया गया है ?

**श्री सतीश चन्द्र :** भेरे पास जो इन्फार्मेशन है उस के मुताबिक कश्मीर और मंसूर में मुख्य तौर से इस पर तजुर्बा किया गया है ।

**श्री पी० एन० राज भोज :** क्या चाइनीज़ पेंडी के उत्पादन से पैदावार काफ़ी बढ़ गई है ?

**श्री सतीश चन्द्र :** अभी तो यह बिल्कुल ऐक्स्पेरिमेंटल स्टेज है, सिवा सरकारी ऐक्स्पेरिमेंटल फार्मों के यह धान अभी किसानों के खेतों तक नहीं पहुंचा है ।

**Shri Madiah Gowda:** May I know if these experiments are carried out in various parts of the State and on different kinds of lands?

**Shri Satish Chandra:** Ten such varieties are being tried in different places.

#### MURDERS AND ROBBERIES IN DELHI

\*1129. **Shri Radha Raman:** Will the Minister of Home Affairs be pleased to state:

(a) how many murders and robberies in the Delhi State have taken place during 1950-51 and 1951-52;

(b) how many of them were in daylight; and

(c) what steps are being taken by Government to stop them?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). I lay a statement on the Table of the House. [See Appendix V, annexure No. 55.]

(c) Both foot and mobile patrols have been detailed by day and night to prevent crime. A special Staff has been put on duty for the location of bad characters.

**Shri Radha Raman:** May I know how these figures compare with the increase in police personnel in Delhi?

**Dr. Katju:** I suppose crime decreases as the police increases.

**Shri Boovaraghasamy:** May I know, Sir, the total number of murders which took place in India during 1950-51 and 1951-52?

**Mr. Speaker:** I do not think that this question can be answered.

**Shri Radha Raman:** May I know if the hon. Minister is aware that life and property in Timarpur and the outskirts of Delhi have become unsafe for the people and they have made representations of this to the Central Government?

**Dr. Katju:** I require notice.

**विन्ध्य प्रदेश से चावल का निर्यात**

\*११३० श्री बी० डी० शास्त्री : क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या विन्ध्य प्रदेश से चावल के निर्यात के लिये कोई योजना है ;

(ख) यदि है, तो कितनी मात्रा के निर्यात का विचार है ; और

(ग) १९५१-५२ में विन्ध्य प्रदेश में चावल की कुल उपज ?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) Yes. Under the Central Basic Plan for distribution of foodgrains, Vindhya Pradesh has got an export quota of rice.

(b) The Centre has fixed the export target of 8,000 tons for Vindhya Pradesh during 1952.

(c) The final estimate for 1951-52 places the rice production in Vindhya

Pradesh at 207,000 tons. This is subject to revision.

श्री बी० डी० शास्त्री : चावल निर्यात के बाद क्या विन्ध्य प्रदेश में उतना चावल रहेगा कि उस के जिलों में पूरी सप्लाई हो सके ?

श्री सतीश चन्द्र : विन्ध्य प्रदेश की जरूरत पर पूरी तौर से गौर करने के बाद एक्सपोर्ट कोटा नियत किया जाता है। अगर कमी फसल की खराबी की वजह से दूसरी परिस्थिति होती है तब उस का ध्यान भी किया जाता है।

श्री बी० डी० शास्त्री : क्या सरकार को यह भी सूचना मिली है कि विन्ध्य प्रदेश के सीधी जिले में एक बहुत बड़ा अकाल है ?

श्री सतीश चन्द्र : मुझे इस की तो कुछ खबर नहीं है। लेकिन १९५२ में जो विन्ध्य प्रदेश का ८ हजार टन का कोटा था उस में से सिर्फ एक हजार टन अभी लिया गया है और बाकी अभी नहीं लिया गया है।

श्री बी० डी० शास्त्री : सन् १९५०-५१ में कितना उत्पादन था, क्या यह बतलाया जा सकता है ?

श्री सतीश चन्द्र : सन् १९५०-५१ में उत्पादन कम था। मुझे ठीक संख्या बाद नहीं है लेकिन फसल खराब होने से उत्पादन बहुत कम था।

श्री एम० एल० द्विवेदी : क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि विन्ध्य प्रदेश में चावल एक जिले से दूसरे जिले में जाने की मनाही है ?

श्री सतीश चन्द्र : इस का तो नोटिस चाहिये।

श्री आर० एम० तिवारी : क्या मंत्री जी यह बतलाने की कृपा करेंगे कि चावल के बदले में विन्ध्य प्रदेश ने गेहूं मांगा है ?

श्री सतीश चन्द्र : जी हां। विन्ध्य प्रदेश को चार हजार टन गेहूं दिया जाने वाला था। उस में से दो हजार टन पहुंच भी चुका है।

श्री आर० एस० तिवारी : उस ने इस साल गेहूं मांगा है या नहीं ?

श्री सतीश चन्द्र : मुझे इस के बारे में कुछ पता नहीं है। अगर फसल ठीक हो तो विन्ध्य प्रदेश एक सेल्फ सफिशियेंट प्राविन्स है, लेकिन अगर उस को बाकई जरूरत होगी तो जरूर दिया जायेगा।

**Shri Namdhari:** In view of the fact that rice is the food of rishis and mahatmas and it produces intellectual superbrains, will Government encourage rice production?

**Mr. Speaker:** I could not follow his question. Did the hon. Minister understand it?

श्री सतीश चन्द्र : मेरा तो ब्याल यह है कि पंजाब के लोगों को चावल में बहुत कम दिलचस्पी है।

**Mr. Speaker:** We will proceed to the next question.

#### NUTRITIONAL RESEARCH INSTITUTE, COONOR

\*1131. **Shri C. R. Narasimhan:** Will the Minister of Health be pleased to state:

(a) whether there is a proposal to shift the Nutritional Research Institute from Coonoor to any other place; and

(b) the reasons for the same ?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes.

(b) The reasons are that:

- (1) the accommodation available in the present building is not adequate for the needs of the laboratories and facilities for further expansion do not exist;
- (2) the laboratories have to work more or less in isolation from any other scientific activity in allied sciences with the result that the workers in the Institution are greatly handicapped; and

- (3) the clinical facilities available in Coonoor are inadequate and do not provide sufficient material for investigation on nutritional disorders which are widely prevalent in India.

**Shri C. R. Narasimhan:** Has the State Government made any representation in the matter?

**Rajkumari Amrit Kaur:** Yes, Sir. The State Government was asked in the first instance whether it could give us any land where we could shift the Institute from Coonoor to Madras. Unfortunately, the land was not available except at a very high price. Since then, the governing body has met and it has taken a decision to shift the laboratories to Hyderabad. The Madras Government has again made a representation and are offering land and facilities and we are just now in consultation with the Chief Minister of Madras.

**Shri Venkataraman:** For how many years has this Nutritional Research Institute been in Coonoor?

**Rajkumari Amrit Kaur:** It has been there ever since its inception. I do not know exactly when it was started.

**Shri Venkataraman:** May I know how many reports of great importance have been issued by that Institute?

**Rajkumari Amrit Kaur:** I could not give the exact number of reports, but even last year a very good report was issued.

**Shri Venkataraman:** May I know then what is the necessity for transferring it?

**Mr. Speaker:** Order, order.

**Shri S. V. Ramaswamy:** Is not the climate of Coonoor suitable for nutritional research?

**Rajkumari Amrit Kaur:** I do not think that nutritional research depends upon climate. It depends upon very many other facilities and we want to shift this Institute from Coonoor because those facilities, as I have said in my reply, are not available there.

**Shri S. V. Ramaswamy:** Is there any difficulty in getting additional accommodation at Coonoor?

**Mr. Speaker:** That is one of the reasons given.

**Dr. M. M. Das:** May I know whether the Coonoor Institute is the only institute under the Central Government for carrying on research in nutrition, or is there some other institute also under the Central Government for that purpose?

**Rajkumari Amrit Kaur:** The Coonoor Institute is the only one under the Ministry of Health, but there is also another one under the Ministry of Food and Agriculture.

#### WRITTEN ANSWERS TO QUESTIONS

##### PROFITS OF SUGAR MILLS

\*1103. **Dr. P. S. Deshmukh:** Will the Minister of Food and Agriculture be pleased to lay on the Table of the House a statement showing:

(a) Gross profits of sugar mills in India for the years 1945-46, 1949-50, 1950-51 and 1951-52;

(b) dividends declared in each of the above years; and

(c) names of managing directors?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) to (c). Information is being collected.

##### U.P.S.C. ASSISTANT GRADE EXAMINATION

\*1107. **Shri M. E. Krishna:** Will the Minister of Home Affairs be pleased to state:

(a) the number of candidates who appeared for the U.P.S.C. Assistant Grade examination held in December 1951;

(b) how many of them have qualified in the examination; and

(c) whether in this examination the pass percentage has been increased from 40 to 50?

**The Minister of Home Affairs and States (Dr. Katju):** (a) 2,973.

(b) 633 have qualified.

(c) Yes.

##### BONGARGAON-GAUHATI RAILWAY LINE

\*1110. **Jonab Amjad Ali:** Will the Minister of Railways be pleased to state whether there was any project of construction of a Railway line connecting Bonagargaon with Gauhati via Jogighopa and Pancharatna with a bridge over the Brahmaputra river?

116 P.S.D.

**The Minister of Railways and Transport (Shri L. B. Shastri):** The reply is in the affirmative.

##### RAILWAY BRIDGE OVER RIVER BRAHMAPUTRA

\*1111. **Jonab Amjad Ali:** Will the Minister of Railways be pleased to state:

(a) whether a survey for the construction of a bridge over the River Brahmaputra from Jogighopa to Pancharatna was done;

(b) if so, when;

(c) whether there was any estimate prepared for the purpose;

(d) whether the execution of the work has been sanctioned; and

(e) when the execution of the work is likely to begin?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) and (b). Some investigations about siting of a bridge at Jogighopa were carried out in 1947, but on account of the partition of the country and consequent drain on resources and lack of necessary equipment for boring into the river, further investigations were postponed.

(c) No estimate for the construction of the bridge was prepared.

(d) No.

(e) As the matters stand at present, there does not appear to be any likelihood of the work being commenced in the next few years.

##### TRACTORS

\*1112. **Col. Zaidi:** (a) Will the Minister of Food and Agriculture be pleased to state whether there is any scheme for the manufacture of tractors in India; and

(b) if so, what progress has been made in this direction?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) and (b). A number of schemes for the manufacture of tractors were sponsored by the various parties but only three have survived.

A firm in Orissa has proposed to manufacture tractors in this country by arrangement with a German firm. Production is expected to begin before the end of this year. A firm in Madras are assembling a well-known make of British tractors in their automobile